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THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)
NOTIFICATION

Dated Guwahati, the 10th of January, 2020
No.HC.XV.17/2019/16/RV. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (S) (under suspension), Karimganj, is allowed to draw subsistence allowance as admissible under the provisions of Rule 53 (1)(ii)(a) of the Fundamental Rules with effect from 01.11.2019.

By Order

Sd/- M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/ 16-A /RV., Dated 10.01.2020

Copy to :-

1. The L.R. & Commissioner Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No.HC.XV.17/2019/166-A/RV., dated 01.11.2019.
3. The District and Sessions Judge, Kamrup (M), Guwahati, Pin. 781001, for information with reference to his letter No.DJK/Esst./48/E, dated 03.01.2020.
4. The District and Sessions Judge, Karimganj, Pin. 788710, for information with reference to High Court Memo. No.HC.XV.17/2019/166-A/RV., dated 01.11.2019.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for information.
6. The Chief Judicial Magistrate, Karimganj, Pin.788710 for information with reference to High Court Memo. No.HC.XV.17/2019/166-A/RV., dated 01.11.2019.
7. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (S) (under suspension), Karimganj, Present Address:-House No. 43, Choudhury Cottage, Gandhi Basti Tiniali, P.O.- Silpukhuri, District:- Kamrup(M),Pin.781003.
8. The Deputy Director, Assam Govt. Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
9. The Treasury Officer, Karimganj, Pin.788710/Kamrup (M), Guwahati, Pin.781001 for information and necessary action with reference to High Court Memo. No.HC.XV.17/2019/166-A/RV., dated 01.11.2019.
10. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.

REGISTRAR (VIGILANCE)

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